

19 FEBRUARY 2015

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Security Council Al-Qaida Sanctions Committee Amends One Entry on Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

On 19 February 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) enacted the amendments specified with underline and strikethrough in the entry below on its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals Associated with Al-Qaida

QI.A.253.08. Name: 1: KHALIFA 2: MUHAMMAD 3: TURKI 4: AL-SUBAIY

Name (original script): خليفة محمد تركي السبيعي

Title: na **Designation:** na **DOB:** 1 Jan. 1965 **POB:** Doha, Qatar **Good quality a.k.a.:** **a)** Khalifa Mohd Turki Alsubaie **b)** Khalifa Mohd Turki al-Subaie **c)** Khalifa Al-Subayi **d)** Khalifa Turki bin Muhammad bin al-Suaily **Low quality a.k.a.:** ~~na~~ **a)** Abu Mohammed al-Qatari **b)** Katrina **Nationality:** Qatari **Passport no.:** Qatari passport number 00685868 issued in Doha on 5 Feb. 2006 and expiring on 4 Feb. 2011 **National identification no.:** Qatari identity card number 26563400140 **Address:** Doha, Qatar **Listed on:** 10 Oct. 2008 (amended on 25 Jan. 2010, 15 Nov. 2012, 19 Feb. 2015) **Other information:** Qatar-based terrorist financier and facilitator who has provided financial support to, and acted on behalf of, the senior leadership of Al-Qaida (QE.A.4.01.), including moving recruits to Al-Qaida training camps in South Asia. In Jan. 2008, convicted in absentia by the Bahraini High Criminal Court for financing terrorism, undergoing terrorist training, facilitating the travel of others to receive terrorist training abroad and for membership in a terrorist organization. Arrested in Qatar in Mar. 2008. Served his sentence in Qatar and has been released from detention. Mother's name is Hamdah Ahmad Haidoos.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml
(http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml).

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